

GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION
LOK SABHA
UNSTARRED QUESTION No. 2507
TO BE ANSWERED ON 09.05.2016

Removal of Restriction on M.Phil. & Ph.D Programmes

†2507. SHRI NANA PATOLE:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the career prospects of research scholars in the country are being affected seriously as the Government has not issued any notification regarding the removal of restrictions on M.Phil. and Ph.D despite revoking it in 2011;
- (b) if so, the details thereof along with the action taken to issue the said notification immediately;
- (c) whether the Government has decided to provide relaxation in rules of University Grants Commission in this regard; and
- (d) if so, the number of students likely to be benefited as a result of the said decision along with the nature of the said decision?

ANSWER

MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SMT. SMRITI ZUBIN IRANI)

(a) to (d): The Central Government had constituted a Committee to examine the issues related to attracting and retaining talented and quality manpower in the teaching profession under the chairpersonship of Prof. Arun Nigavekar, former Chairman, UGC. Measures suggested by the Committee include exempting pre-2009 Ph.D holders subject to certain conditions; relaxation in the maximum duration for completion of Ph.D. or M.Phil. for the women candidates and persons with disability (more than 40% disability) one year of M.Phil and two years for Ph.D; allowing transfer of research data in case of relocation of an Ph.D./M.Phil. woman scholar due to marriage or otherwise; and allowing women candidates maternity leave/child-care leave once in the entire duration of Ph.D./M.Phil. for up to 240 days.
